

(b) whether it is a fact that the new form runs into thirty pages and is cumbersome too; and

(c) if so, the steps Government propose to take to simplify the form?

The Minister of State in the Ministry of Finance (Shri K. C. Pant):

(a) Yes, Sir.

(b) The return form proper consists of 4 pages only and the remaining pages contain proformas for the annexures. The tax-payer is required to fill in only such of the annexures which are relevant to his case.

For small assesseees with total income not exceeding Rs. 15,000, the income-tax return form consists of 2 pages only. There are no annexures to it.

(c) It is the constant endeavour of the Government to simplify the form as far as possible, in keeping with the provision of the Income-tax Act, the interests of the revenue and the convenience of the tax-payers.

Raid by C.B.I. in Central Bank, Conjeevaram

7720. Shri C. Chittybabu: Will the Minister of Finance be pleased to state:

(a) whether it is a fact that the Central Bureau of Investigation conducted any raid on the Central Bank in Conjeevaram Chengleput District, during the period between 1965 to 1967; and

(b) if so, the nature of documents seized and the results of the investigation?

The Deputy Prime Minister and Minister of Finance (Shri Morarji Desai): (a) No, Sir.

(b) Does not arise.

Industrial Housing Scheme in Gujarat

7721. Shri Narendra Singh Mahida: Will the Minister of Works, Housing and Supply be pleased to state:

(a) the total number of houses

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built in Gujarat so far under the Subsidised Industrial Housing Scheme and the total amount allotted to Gujarat for this purpose so far;

(b) whether there is any scheme to build more houses under this scheme in Gujarat in 1967-68; and

(c) if so, the details thereof with locations, where the houses are proposed to be built?

The Deputy Minister of Works, Housing and Supply (Shri Iqbal Singh): (a) 20,843 houses were built under the Subsidised Industrial Housing Scheme in Gujarat since its inception in September, 1952 upto the 31st March, 1967. The amount given to the Government of Gujarat under the Scheme upto the 31st March, 1967, is Rs. 653.94 lakhs.

(b) and (c). The Subsidised Industrial Housing Scheme is a continuing Scheme and the State Governments have been authorised to sanction projects for construction of houses for industrial workers under this Scheme. The details of the projects sanctioned during 1967-68 will become available after the report for this period has been received from the Government of Gujarat.

Rural Housing Schemes in Gujarat

7722. Shri Narendra Singh Mahida: Will the Minister of Works, Housing and Supply be pleased to state:

(a) the total amount sanctioned to Gujarat for Rural Housing Schemes during 1966-67;

(b) the amount actually spent by the State during the above period; and

(c) the amount proposed to be sanctioned to that State during 1967-68?

The Deputy Minister of Works, Housing and Supply (Shri Iqbal Singh): (a) A sum of Rs. 3 lakhs was allocated.